

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-1359(ND)2019
IA-2844/2020 & IA-793/2020

IN THE MATTER OF:

Ashoksing L. Rajaput & Ors.

... **Applicant/Petitioner**

Versus

M/s. HBN Foods Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 19.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 03.03.2023.

Sd/-
COURT OFFICER